

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) Under this Ministry's Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) an allocation of Rs. 100 crore was made for the year 2012-13. Based on the proposals received from the States/UTs an amount of Rs. 20 crore was released for incurring expenditure under the Scheme. The remaining amount of Rs. 80 crore could not be utilized due to non-receipt of proposals.

(c) and (d) No report of diversion of funds has been received from any State/UT.

#### **Welfare of older persons**

1835. DR. T.N. SEEMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the number of old and helpless citizens in the country has increased during the last few years;

(b) if so, the details thereof, State-wise including Kerala;

(c) the number of old and helpless care/ welfare oriented Government and registered private institutions operational in the country;

(d) whether Government has received any proposals from the State Governments, including Kerala, to assist these old and helpless persons; and

(e) if so, the details of the appropriate action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) As per Census 2001, the population of senior citizens in the country was 7.7 crore which is 7.5 per cent of the total population. The age data of census 2011 has not yet been released. The Technical Group on Population Projections constituted by the National Commission on Population in its report published in May 2006 has projected that

the population of Senior Citizens will increase from 7.7 crore in 2001 to 9.84 crore by 2011 (7.5 % to 8.3 % ). A statement of size of elderly population (aged 60 +) by residence in States and Union Territories as per census 2011 including Kerala is given in Statement (*See* below).

(c) to (e) There is no data available/maintained with regard to the private institutions engaged in the case/welfare of Senior Citizens. However, the Ministry of Social Justice and Empowerment is implementing a Scheme namely Integrated Programme for Older Persons (IPOP) under which Grant-in-aid is given to NGOs and Panchyati Raj Institutions. The details of the project proposals under the Scheme of Integrated Programme for Older Persons (IPOP) received from States/UTs including Kerala, number of projects and NGOs assisted are given in Statement.

***Statement-I***

*Size of elderly population (aged 60+) by residence in States and Union Territories*

Sl. No.	State/UT	Number (in thousands) of persons aged 60 and above		
		Rural	Urban	Total
1	2	3	4	5
	<b>India</b>	<b>57445</b>	<b>19177</b>	<b>76622</b>
1.	Andhra Pradesh	4506	1282	5788
2.	A and N Islands	13	4	17
3.	Arunachal Pradesh	46	4	50
4.	Assam	1361	199	1560
5.	Bihar	4966	535	5501

1	2	3	4	5
6.	Chandigarh	1	42	45
7.	Chhattisgarh	1271	234	1504
8.	Dadra and Nagar Haveli	7	2	9
9.	Daman and Diu	4	4	8
10.	Delhi	43	677	720
11.	Goa	61	51	112
12.	Gujarat	2319	1180	3499
13.	Haryana	1192	392	1584
14.	Himachal Pradesh	510	37	548
15.	Jammu and Kashmir	515	160	675
16.	Jharkhand	1275	304	1579
17.	Karnataka	2890	1172	4062
18.	Kerala	2497	857	3336
19.	Lakshadweep	2	2	4
20.	Madhya Pradesh	3265	1016	4281
21.	Maharashtra	5709	2746	8455
22.	Manipur	102	43	145
23.	Meghalaya	86	20	106
24.	Mizoram	26	23	49

1	2	3	4	5
25.	Nagaland	81	9	90
26.	Odisha	2684	355	3039
27.	Puducherry	27	54	81
28.	Punjab	1581	611	2192
29.	Rajasthan	3025	786	3810
30.	Sikkim	27	2	29
31.	Tamil Nadu	3223	2285	5507
32.	Tripura	191	42	233
33.	Uttar Pradesh	9625	2025	11649
34.	Uttarakhand	523	131	654
35.	West Bengal	3808	1892	5700

*Source:* Population Census 2001.

***Statement-II***

*State-wise no. of proposals received and assisted under the Integrated Programme of Older Persons (IPOP) Scheme from State Governments including Kerala for the year 2012-13*

Sl. No.	States/UTs	Proposals received	No. of NGO's covered	No. of projects assisted
1	2	3	4	5
1.	Andhra Pradesh	119	68	116

1	2	3	4	5
2.	Bihar	4	3	5
3.	Chhattisgarh	2	3	3
4.	Goa	0	0	0
5.	Gujarat	0	0	0
6.	Haryana	18	11	15
7.	Himachal Pradesh	3	1	2
8.	Jammu and Kashmir	0	0	0
9.	Jharkhand	0	0	0
10.	Karnataka	55	32	45
11.	Kerala	3*	0	0
12.	Madhya Pradesh	9	2	4
13.	Maharashtra	28	22	30
14.	Odisha	96	37	100
15.	Punjab	10	2	4
16.	Rajasthan	4	1	1
17.	Tamil Nadu	61	46	63
18.	Uttar Pradesh	7	15	27
19.	Uttarakhand	5	2	4
20.	West Bengal	36	10	16

1	2	3	4	5
<b>UTs</b>				
21.	A and N Island	0	0	0
22.	Chandigarh	0	0	0
23.	Dadra and Nagar Haveli	0	0	0
24.	Daman and Diu	0	0	0
25.	Lakshadweep	0	0	0
26.	Delhi	3	5	6
27.	Puducherry	0	0	0
<b>NE Region States</b>				
28.	Arunachal Pradesh		1	1
			(grant for 2011-12 released during 2012-13)	(grant for 2011-12 released during 2012-13)
29.	Assam	19	12	21
30.	Manipur	32	21	31
31.	Meghalaya	0	0	0
32.	Mizoram	2	0	0
33.	Nagaland	0	0	0
34.	Sikkim	0	0	0
35.	Tripura	3	2	2
TOTAL		519	296	496

- \* Three ongoing project proposals were received from the State Government in the last quarter of the financial year 2012-13. Grants for these projects could not be released during 2012-13 due to certain deficiencies in these proposals. These proposals have been processed for release of grant during 2013-14.

### **People with mental disorders**

1836. SHRI C.P. NARAYANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of persons in the country, including children, affected by mental disorders and the number of women among them;
- (b) the number of those in need of special care and how many receive it;
- (c) the number of special schools and rehabilitation centres functioning in the country for such people and how many of them are Government-owned;
- (d) how many people were admitted in these institutions during the last year; and
- (e) the amount earmarked and spent for these people in the budget during last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) As per Census 2001, the total number of persons affected with mental disorders in the country is 22.63 lakhs which includes women and children.

(b) Information is not centrally maintained.

(c) The primary responsibility for programmes for rehabilitation and care of persons with disabilities lies with the State Governments as per entry No. 9 in the "State List." However, the Central Government supplements the efforts of the States in the rehabilitation of persons with disabilities. The Central Government does not set up special schools for such children. However, under the Central Sector